

No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.11.2019

ORDER NO. 231 of 2019

Hon'ble President is pleased to modify the roster order no. 200 of 2019 for CESTAT, New Delhi for 13.11.2019 & 15.11.2019 as follows:

1. On **13/11/2019 at 02.30** p.m. Sh. C.L.Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following part heard matter:-

ST/ROA/50191/2019 IN ST/60538/2013

2. On **15/11/2019 at 02.30** p.m. Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear the following ROM matters :-

C/ROM/50771/2019 IN C/51338/2018

ST/ROM/50767/2019, ST/COD/50765/2019 IN ST/51273/2015

3. On **15/11/2019 at 02.30** p.m. Sh. C.L.Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM matters:-

C/ROM/50813/2019 IN C/51496/2018

ST/ROM/50081/2019 IN ST/51940/2018

E/ROM/50796/2019 IN E/52905/2018


By order,



(Bineesh Kumar K.S.)
Registrar

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Dy. Registrar